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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/408/ (IB)/2017

NAME OF THE PETITIONER(S) : AKMG ALLOYS PVT LTD

NAME OF THE RESPONDENT(S) : OGUN STEEL SYSTEM PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

H. KARTHIK & SOKADRE

NEP. VIJAY KUMAR

V. HARI KUMAR

Counsel for Respondent

W. H. L.

ORDER

Counsel representing both the parties present. Counsel for Petitioner is directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016 within seven days. He is also directed to see if there is any deficiency in the Application. Counsel for Respondent submitted that he has already filed counter before the Honourable High Court and certain adjournments were sought by the Petitioner. In the counter, it has clearly been brought out that there is no outstanding debt owed to the Petitioner. Matter is posted for arguments. **Put up on 03.07.2017 at 02.30 P.M.**

S. VIJAYARAGHAVAN

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

M. S. T.
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))